

ADDENDUM TO FORM G PUBLISHED ON 27-10-2025

INVITATION FOR EXPRESSION OF INTEREST FOR

M/S KRISTAL INFRASTRUCTURE LIMITED

OPERATING IN BUSINESS OF REAL ESTATE AT BANGALORE

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (insolvency Resolution Process of Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Last date for receipt of expression of interest	26.11.2025 (Originally 11.11.2025)
2.	Date of issue of provisional list of prospective resolution applicants	29.11.2025 (Originally 16.11.2025)
3.	Last date for submission of objections to provisional list	04.12.2025 (Originally 21.11.2025)
4.	Date of issue of final list of prospective resolution applicants	09.12.2025 (Originally 26.11.2025)
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10.12.2025 (Originally 01.12.2025)
6.	Last date for submission of resolution plans	09.01.2026 (Originally 31.12.2025)

Note: All other particulars not specifically amended above, shall remain same as per the Form G dated 27 October 2025.

Nilesh Rajendra Kothari
Resolution Professional

In the matter of Kristal Infrastructure Limited
IBBI/IPA-002/IP-N01225/2022-2023/14132

AFA valid upto: 31.12.2025

IBBI Registered Address: A703, Iskon Riverside, Near Shelaleikh Society,
Shahibaug, Ahmedabad, Gujarat-380004

Correspondence Address: 410, 4th Floor, Bluerose Industrial Estate,
Near Metro Mall and Tata Power Petrol Pump,

Western Express Highway, Borivali East - 400066 Mumbai

Email Id: cirp.kristal@gmail.com

Place: Mumbai
Date: 11.11.2025